NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CA (CAA) No.26/Chd/Hry/2017

In the matter of Scheme of Amalgamation:

Caraf Builders & Constructions Pvt.Ltd.

....Applicant No.1-Transferor Company.

With

DLR Cyber City Developers Ltd. Applicant No.2-Transferee Company.

Present: Mr.Naveen Dahia, Advocate with Mr.Nahush Jain,

Advocate for the Petitioner-Companies.

All the affidavits filed with regard to the consent of the shareholders of both the companies are not properly verified. Learned counsel for the petitioner-companies seeks short time to rectify the defect and to file fresh affidavits.

List the matter on 08.02.2018.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

January 31, 2018.